

143

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 270, 306 & 460/2018 & IA No. 302 & 1060/2019 in CA No. 73/97HDB/2016
NAME OF THE COMPANY	Gagan Aerospace Limited
NAME OF THE PETITIONER(S)	Dr. Subba Rao Pavuluri
NAME OF THE RESPONDENT(S)	Gagan Aerospace Limited & 3 others
UNDER SECTION	97

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the petitioner appeared through videoconference.

Learned counsel for respondent appeared through videoconference.

Since connected matter is pending before Hon'ble NCLAT, hence this matter stands adjourned to 10.10.2021.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

Pavani